

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 37/2022

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

JAI DUTT & ANR.

Respondent(s)

[TO BE HEARD IMMEDIATELY AFTER THE FRESH CASES ARE TAKEN UP]

Date : 12-08-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s) : Mr. Rana Mukherjee, Sr. Adv.
Mr. Ankit Goel, AOR
Mr. Yasharth Kant, Adv.

For Respondent(s) : M/S. Equity Lex Associates, AOR

Mr. Sanjeev Kumar Dubey, Sr. Adv.
Mr. Raghunaha Sethupathy B., AOR
Mr. Shah Rukh Khan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 19.08.2025 at 02.00 P.M.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)